

(b) the schemes which were implemented previously but have now been modified and the details of such modifications, scheme-wise; and

(c) the details of the impact of modifications introduced in these schemes?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) Currently three Central Sector Schemes *viz.* (i) Research and Development; (ii) Exploration of Coal and Lignite; and (iii) Conservation and Safety and Infrastructure Development in Coal Mines are operational. No new schemes have been implemented by Ministry of Coal during the last 05 years.

(b) There is no modification in the schemes which were implemented previously.

(c) Not applicable in view of (b) above.

Recovery of anti-tank land-mines in Jaisalmer, Rajasthan

†815. SHRI LAL SINH VADODIA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that in the Jaisalmer district of Rajasthan, anti-tank landmines have been recovered near India-Pakistan border;

(b) if so, whether Government has taken any steps so far in this regard; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) to (c) District Collector and Magistrate, Jaisalmer requisitioned Army for assistance of Army Bomb Disposal resources to diffuse unexploded ordnance (four anti-tank mines) found 7-8 Km. West of Laungewala Police Station, under jurisdiction of Jaisalmer district. Sanction of Ministry of Defence for provision of Army assistance was received on 22nd January, 2020. The said explosives have since been neutralised.

Product classification in ordnance factories

816. SHRI M. SHANMUGAM: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that more than 275 products of ordnance factories have been classified as 'non-core';

(b) the methodologies adopted to classify the products of ordnance factories as 'core and non-core';

†Original notice of the question was received in Hindi.